

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3916
ANSWERED ON:24.08.2004
RECONSTRUCTION OF HOUSES BY DDA
Khair Shri Chandrakant Bhaurao

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the 84 two bed room flats in Mayur Vihar, New Delhi had been re-constructed by DDA by demolishing the earlier newly constructed houses;
- (b) if so, the details thereof and reasons therefor ;
- (c) the actual cost of these flats before re-construction (before demolition) and after re-construction;
- (d) whether DDA had chalked out any action plan for not repeating the same act again in future; and
- (e) if so, the details thereof?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a)&(b): Yes, Sir. The Delhi Development Authority (DDA) has reported that 84 MIG flats, which were under construction in the year 1981-82 in Pocket-V, Mayur Vihar Phase-I, were declared unsafe during the construction itself and were demolished due to sub-standard quality of construction and have been reconstructed in the year 2004.

(c): The amount spent on these 84 MIG flats before demolition, comes to Rs.92.43 lacs. The cost of reconstruction of these flats works out to Rs.467 lacs.

(d)&(e): The DDA has further reported that instructions have been issued from time to time to all Engineers to closely supervise all works under their jurisdiction for ensuring quality through regular and frequent inspections. Moreover, Quality Control Cell of DDA also inspects the houses/works to check and ensure that the work is being executed as per specifications and agreement. Additional measures like third party quality assurance systems have also been introduced.